

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 221  
CAA-32/ND/2020

**IN THE MATTER OF:**

M/s. Nobel Buildon Pvt. Ltd. and  
M/s. Top Image Estate Pvt. Ltd. and Others

...APPLICANT

**Section**

Under Section 230-232

Order delivered on 01.12.2020  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

For the RD/OL

For the Income Tax Department

:Mr. Sanjeev Chaudhary, Advocate

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**ORDER**

Heard the submissions made by the counsel for the applicant. No one has appeared on behalf of the Regulatory Authorities. In the interest of justice, post the matter to 17<sup>th</sup> December, 2020.

—sd—

(V.K. Subburaj)  
Member (T)

—sd—

(P.S.N. Prasad)  
Member (J)